

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2784.  
TO BE ANSWERED ON FRIDAY, THE 19<sup>TH</sup> MARCH, 2021.**

**e-WALLET COMPANIES WITH FOREIGN INVESTMENT**

**2784. SMT. PHULO DEVI NETAM:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the number of e-Wallet companies operating under e-Commerce and e-payment, and the amount of foreign investment made in the same, the details thereof; and
- (b) the names of e-Commerce and e-payment companies that have the stake of foreign companies, including that of China and the amount of such stakes, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a): The list of 'Payment System Operators' authorised by Reserve Bank of India to set up and operate payment system in India under the Payment and Settlement Systems Act, 2007 (PSSA) and remittance-wise foreign direct investment by companies maintained by Department for Promotion of Industry & Internal Trade (DPIIT) are very voluminous and are available on RBI website under link: [https://www.rbi.org.in/Scripts/FS\\_CustomerAwareness.aspx?fn=9](https://www.rbi.org.in/Scripts/FS_CustomerAwareness.aspx?fn=9) at heading "Authorisation of Payment and Settlement Systems Operators" and DPIIT's website under the link: <https://dipp.gov.in/publications/si-news-letters> respectively.
- (b): Presently, 36 non-bank entities are functioning as authorised payment systems for the purpose of issuance and operation of PPIs in India. 20 of the 36 entities have received foreign investment. The details are very voluminous and are uploaded under the links: <https://dipp.gov.in/sites/default/files/RajyaSabha-Annexure-Sheet1-18March2021%20pdf.pdf> and <https://dipp.gov.in/sites/default/files/RajyaSabha-Annexure-Sheet2-18March2021%20pdf.pdf>.

\*\*\*\*\*